

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

WORKSHOP ON – KEY ISSUES RELATING TO JUVENILE JUSTICE

(through online and other modes of telecommunications)

DATE: 2nd July, 2022

SCHEDULE

SESSION	TIME	TOPICS
I	10.30 am to 10.40 am	Inaugural address and introduction about the Workshop By: Officers of MPSJA
II	10.40 am to 12.00 noon	Discussion on – Law relating to age determination, bail and preliminary assessment By: Shri Manish Sharma, OSD, MPSJA
TEA BREAK (12.00 noon to 12.15 pm)		
III	12.15 pm to 1.30 pm	Enquiry u/s 14, speedy trial, preliminary assessment and discussion of various orders that may be passed for rehabilitation of juveniles in conflict with law By: Smt. Anu Singh, Civil Judge, Senior Division, Dewas
LUNCH BREAK (1.30 pm to 2.15 pm)		
IV	2.15 pm to 3.30 pm	Role of Principal Magistrates, J.J. Board By: Shri Samresh Singh, Registrar J-1 & Secretary, Juvenile Justice Committee High Court of Madhya Pradesh
V	3.30 pm onwards	Open interactive session By: Officers of MPSJA <i>Followed by Valedictory session</i>

Note: The Time Table is subject to change as per exigencies.

ADDL. DIRECTOR